

months of May/June from Bombay to provide for the export of mangoes to the Gulf countries.

Export of fish from Ratnagiri Port

2449. SHRI HUSEN DALWAI—Will the Minister of COMMERCE be pleased to state what is the quantum of fish exported from Ratnagiri Port each year during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): Export of fish from Ratnagiri Port during the last three years has been as follows:

Quantity in tonnes		
1981-82	1982-83	1983-84
1473	889	1219

Promotion of trade among the neighbouring countries

2449. MISS SAROJ KHAPARDE: Will the Minister of COMMERCE be pleased to state:

(a) whether there is any proposal under Government's consideration to call periodically meetings of Commerce Ministers of the neighbouring countries to discuss matters of common interest;

(b) if so, what are the details thereof;

(c) if the answer to part (a) above be in the negative, the manner in which questions of common interest are discussed to promote trade with neighbouring countries; and

(d) what is the percentage of trade with neighbouring countries during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) No, Sir.

(b) Does not arise.

(c) Matters of common interest in bilateral trade with neighbouring countries are discussed through exchange of Ministerial visits or through periodic trade talks at official level.

(d) Trade with neighbouring countries was 2.8 per cent, 2.5 per cent and 2.2 per cent of India's total foreign trade in 1980-81, 1981-82, and 1982-83 respectively.

Effect on the stability of Gangtok town due to construction of Western Bye-Pass by BDDO

2450. SHRI K. VASUDEVA PANICKER:

SHRI LEONARD SOLOMAN SARING:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that construction of Western bye pass by the Border Roads Development Organisation in Sikkim is affecting the stability of Gangtok town;

(b) if so, what steps have been taken by the Border Roads Development Organisation to ensure that heavy blasting in its deep formation cutting and loose soils connected with the construction of the road does not damage private buildings and properties in Gangtok;

(c) whether the Border Roads Development Organisation propose to pay compensation for damage already caused/to be caused due to their construction work; and

(d) whether the scheme to construct the Western byepass was processed through the Department of Environment; if so, what were its views in the matter?

THE MINISTER OF STATE IN THE
MINISTRY OF DEFENCE (SHRI K.
P. SINGH DEO): (a) No, Sir.

(b) Does not arise.

(c) If certain damages occur accidentally to the private buildings and properties during construction, compensation is payable by the Border Roads Organisation after due enquiry and in consultation with local Civil administration.

(d) The scheme of construction by-pass was approved by the Advisory Committee constituted by the Central Government in terms of Forests (Conservation) Act, 1980.

**विभिन्न हवाई अड्डों पर जन्त की गई
विदेशी वस्तुएं**

2451. श्री वीरेन्द्र वर्मा :

श्री जगदम्बी प्रसाद यादव :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत में उन हवाई-अड्डों के नाम क्या हैं जहां पिछले तीन वर्षों के दौरान सीमा-शुल्क अधिकारियों द्वारा विदेशी वस्तुएं जन्त की गई थीं और इस प्रकार जन्त की गई वस्तुओं का कुल मूल्य कितना है ;

(ख) छोड़ी गई वस्तुओं का ब्योरा क्या है और अभी तक जन्त पड़ी वस्तुओं की तुलना में उनका मूल्य क्या है ;

(ग) क्या यह सच है कि बढ़िया और नया सामान निकाल कर उसके स्थान पर पुराना और घटिया सामान रखे जाने से संबंधित शिकायतों की जांच की गई थी ; और

(घ) यदि हां, तो उसका ब्योरा क्या है ?

वित्त मंत्रालय में राज्य मंत्री (श्री एस० एम० कृष्ण) : (क) पिछले तीन वर्षों के दौरान मुख्य-मुख्य अन्तरराष्ट्रीय हवाई अड्डों पर जन्त किए गए माल का विवरण निम्नानुसार है :-

बम्बई . . .	981 लाख रु०
दिल्ली . . .	629 लाख रु०
कलकत्ता . . .	588 लाख रु०
मद्रास . . .	204 लाख रु०
तिरुनेन्द्रम . . .	196 लाख रु०

(ख) माल को छोड़ने के लिए उसका मूल्य और उसकी मात्रा निर्णायक तत्व होते हैं। आने वाले यात्रियों के सिलसिले में शुल्क-मुक्त मोक के रूप में छोड़े गए माल का कोई रिकार्ड नहीं रखा जाता है और इसलिए, यह सूचना देना संभव नहीं है।

(ग) और (घ) सूचना एकत्र की जा रही है और सदन-पटल पर रख दी जाएगी।

Customs Duty on Drugs

2452. SHRIMATI MAIMOONA
SULTAN:

DR. JOSEPH LEON D'SOUZA:

Will the Minister of FINANCE be pleased to state:

(a) what are the names of the drugs on which a customs duty of more than .05 per cent is levied and what are the reasons for charging such a high rate of duty on those drugs;

(b) what are the reasons which prompted his Ministry to jack up customs duty to help a few producers at the cost of poor consumers;